

**16<sup>th</sup> June, 2020**

The matter is listed for today in terms of orders of Hon'ble High Court and Ld. District and Sessions Judge (North West) passed from time to time for en-bloc adjournment of the matters on account of pandemic of COVID-19.

Present: Ld. Addl. PP for State, through Webex Cisco.

None for the accused.

File perused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 28.04.2020 was ordered to be listed for today i.e. **16.06.2020**.

In terms of Hon'ble High Court Order No. 17/DHC/20 dated 14.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

No urgency is observed in the present matter. Accordingly, case is adjourned for the purpose fixed for **24.08.2020**.

The order sheet be uploaded on the website under digital signature of undersigned.

BHUPINDER  
SINGH  
(Bhupinder Singh)  
ASJ-01/NW  
Rohini/Delhi  
16.06.2020

Digitally signed by  
BHUPINDER SINGH  
Date: 2020.06.16 16:25:11  
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**SC No. 53250/16  
State vs. Md. Aabid  
FIR No. 56/16  
PS Bharat Nagar**

**16<sup>th</sup> June, 2020**

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Present: Ld. Addl. PP for State, through Webex Cisco.

None for the accused.

File perused.

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16.06.2020

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SINGH  
Date: 2020.06.16 16:26:41  
+05'30'

**CC No. 198/19**  
**State vs. Md. Shahid Khan Vs. Md. Shakeel and Ors.**

**16<sup>th</sup> June, 2020**

The matter is listed for today in terms of orders of Hon'ble High Court and Ld. District and Sessions Judge (North West) passed from time to time for en-bloc adjournment of the matters on account of pandemic of COVID-19.

Present: Ld. Addl. PP for State, through Webex Cisco.

None for the applicant/complainant.

File perused.

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Rohini/Delhi  
16.06.2020

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BHUPINDER SINGH  
Date: 2020.06.16 16:28:02  
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**SC No. 194/1**  
**State vs. Satish Kumar @ Sonu**  
**FIR No. 648/18**  
**PS Maurya Enclave**

**16<sup>th</sup> June, 2020**

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Present: Ld. Addl. PP for State, through Webex Cisco.

None for the accused.

File perused.

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BHUPINDER SINGH Digitally signed by BHUPINDER  
SINGH  
Date: 2020.06.16 16:30:36 +05'30'  
(Bhupinder Singh)  
ASJ-01/NW  
Rohini/Delhi  
16.06.2020

**SC No. 738/17  
State vs. Saurabh  
FIR No. 278/17  
PS Ashok Vihar**

**16<sup>th</sup> June, 2020**

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Present: Ld. Addl. PP for State, through Webex Cisco.

None for the accused.

File perused.

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(Bhupinder Singh)  
ASJ-01/NW  
Rohini/Delhi  
16.06.2020

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BHUPINDER SINGH  
Date: 2020.06.16  
16:32:01 +05'30'

**SC No. 183/17  
State vs. Venchelal  
FIR No. 29/17  
PS Shalimar Bagh**

**16<sup>th</sup> June, 2020**

The matter is listed for today in terms of orders of Hon'ble High Court and Ld. District and Sessions Judge (North West) passed from time to time for en-bloc adjournment of the matters on account of pandemic of COVID-19.

Present: Ld. Addl. PP for State, through Webex Cisco.

None for the accused.

File perused.

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**BHUPINDE  
R SINGH**  
(Bhupinder Singh)  
ASJ-01/NW  
Rohini/Delhi  
16.06.2020

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BHUPINDER SINGH  
Date: 2020.06.16  
16:33:25 +05'30'

**SC No. 444/17**  
**State vs. Vinit @ Hallu etc.**  
**FIR No. 558/14**  
**PS Maurya Enclave**

**16<sup>th</sup> June, 2020**

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Present: Ld. Addl. PP for State, through Webex Cisco.

None for the accused.

File perused.

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BHUPINDER SINGH Digitally signed by BHUPINDER SINGH  
Date: 2020.06.16 16:34:47 +05'30'

(Bhupinder Singh)  
ASJ-01/NW  
Rohini/Delhi  
16.06.2020